GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 669 ANSWERED ON 13.12.2018

Panchayat Bhawans

† 669. DR. BANSHILAL MAHATO: SHRI LAKHAN LAL SAHU:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the number of Panchayat Bhawans constructed in various States/ UTs during the last three years and the current year;
- (b) the number of Gram Panchayats still without Panchayat Bhawan in the country, State/UT-wise;
- (c) the details of funds allocated to the States/UTs for construction of Panchayat Bhawans during each of the last three years and the current year; and
- (d) the steps taken/being taken by the Government to ensure the availability of Panchayat Bhawan to each Gram Panchayat in the country?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA)

(a) to (d) Panchayat is a State subject and providing Panchayat Bhawans for Gram Panchayats (GP) is primarily the responsibility of State Government/Union Territory (UT). The States are expected to mobilise funds for GP Bhawans from various sources. Details of GP Bhawans constructed under the various schemes are maintained at State/UT level. As detailed in Annexure, there are around 65,794 Gram Panchayats without Panchayat Bhawans.

Under the erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), Ministry of Panchayati Raj had provided financial assistance to States/ UTs for construction of Panchayat Bhawans upto 2014-15 against their proposals. During last three years *i.e.* from 2015-16 to 2017-18, this Ministry did not provide financial support to States for construction of Panchayat Bhawans. The States were advised to converge the funds available under MGNREGA and other relevant schemes for construction of Gram Panchayat Bhawans. Under the restructured centrally sponsored scheme of Rashtriya

Gram Swaraj Abhiyan (RGSA), opertionalised during the current financial year i.e. 2018-19, financial assistance is available for the construction of Panchayat Bhawans. During current year, the Ministry has sanctioned funds to States/ UTs for construction of Panchayat Bhawans on the basis of proposals from States, and the gaps in States regarding Panchayat Bhawan and overall allocation of funds. The funds sanctioned during 2018-19, for construction of Panchayat Bhawans are given at **Annexure.**

Annex referred to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No. 669 regarding Panchayat Bhawans for answer on 13.12.2018

Number of Gram Panchayats without own Building and fund sanctioned during 2018-19 for construction of Panchayat Bhawan

Saymaa *Car	Total	65794	119.90
32	Andaman & Nicobar Islands	11	
31	Lakshadweep	5	
30	Chandigarh	11	
29	Goa	12	
28	Daman & Diu	0	
27	Dadra & Nagar Haveli	9	
26	West Bengal	38	
25	Uttar Pradesh	26317	60.00
24	Uttarakhand	6355	
23	Telangana	4390	
22	Tripura	56	1.00
21	Tamil Nadu	2651	9.00
20	Sikkim	43	0.40
19	Rajasthan	4077	8.00
18	Punjab	7624	
17	Odisha	0	1.00
16	Manipur	57	
15	Mizoram	100	1.00
14	Maharashtra	4077	21.50
13	Madhya Pradesh	0	
12	Kerala	3	1.00
11	Karnataka	460	
10	Jharkhand	276	
9	Jammu & Kashmir	1259	
8	Himachal Pradesh	9	
7	Haryana	3827	
6	Gujarat	227	
5	Chhattisgarh	0	
4	Bihar	1055	
3	Assam	314	4.00
2	Arunachal Pradesh	1233	13.00
1	Andhra Pradesh	1307	,
SL .No.	Name of the State/ UT	GPs* without Panchayat Bhawan	Amount sanctioned during 2018-19 (as on 04/12/2018) (Rs. in Crore)

Source:*Compiled in the Ministry from information provided by States/UTs.